

Declaration of Assets and Liabilities

Year 2023-24

I, BANTEE KUMAR, son/daughter/wife of SUNVITA Devi,

aged 41 years, belonging to Bihar Vidhan Sabha Patna-1

service and presently working as Office Attendance (Clerk)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5500/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5500/- SBI	Nil	=	=	=
(iii)	Bonds, Debentures and Shares in companies	15600/-	Nil	=	=	=
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	=	=	=	=	=
(v)	Motor Vehicles (details of make, etc.)	Motor 2-Bike	=	=	=	=
(vi)	Jewellery (give details of weight and value)	50-Gm 2,30,000/-	=	=	=	=
(vii)	Other assets, such as values of claims / interests	TV 2 48 MCL	=	=	=	=

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Bantee Kumar

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4040 (M10)
Rajendra Kumar

9/11/24

Kumar
08/04/24

2340
18/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	12,99,000/- 22	25,800/-
	(ii) Loans from financial institutions	12,99,000/- 6	22
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	X	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN No. :-

P+S-BLA, 1359

Gender :-

M (M/F)

Date of Birth :-

1 4 0 4 1 9 8 2 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Vidhan Sabha Patna-4

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna -1

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bantee Kumar

Name of Employee: BANTEE KUMAR

Designation: Office Attendant (Clean)

Department: Bihar Vidhan Sabha Patna-4

Place: Patna -

Date: 7/2/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bantee Kumar